

SHRI UDAYSINGHRAO GAIKWAD: I introduce the Bill.

SHRI SATYAGOPAL MISRA: I introduce the Bill.

15.42 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Omission of Article 370)

[English]

SHRI KASHIRAM CHHABILDAS RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI KASHIRAM CHHABILDAS RANA: I introduce the Bill.

15.42 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new Schedule for Eighth Schedule)

[English]

SHRI SATYAGOPAL MISRA (Tamluk): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

15.43 hrs.

CONSTITUTION (SCHEDULED TRIBES ORDER AMENDMENT) BILL*

(Amendment of the Schedule)

[English]

SHRI K. S. RAO (Machilipatnam): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes)

The motion was adopted

SHRI K. S. RAO: I introduce the Bill.

15.43 1/2 hrs.

FREEDOM OF RELIGION BILL*

[English]

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto.

MR. DEPUTY SPEAKER: The question is: